

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 26**  
TO BE ANSWERED ON 25.11.2024

**National Plan for Conservation of Aquatic Ecosystems**

26. SHRI B K PARTHASARATHI:  
SHRI DAGGUMALLA PRASADA RAO:  
SHRI KESINENI SIVANATH:  
SHRI APPALANAIDU KALISSETTI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the guidelines and criteria established for identifying and declaring wetlands;
- (b) the number of wetlands in the State of Andhra Pradesh, district-wise;
- (c) whether any wetlands in the said State have been designated under the Ramsar Convention and if so, the details thereof and if not, the reasons therefor;
- (d) the number of wetlands and lakes restored under National Plan for Conservation of Aquatic Eco-systems (NPCA) in the State of Andhra Pradesh;
- (e) the details of funds that have been released to Andhra Pradesh under the Plan during the last five years, year-wise; and
- (f) the number of projects that have been selected under the Scheme along with the physical and financial progress thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) India is a signatory to the Ramsar Convention on Wetlands since 1<sup>st</sup> February 1982. As per the convention, wetlands are “*areas of marsh, fen, peatland or water, whether natural or artificial, permanent or temporary, with water that is static or flowing, fresh, brackish or salt, including areas of marine water the depth of which at low tide does not exceed six metres*”.
- (b) As per the information provided by the Government of Andhra Pradesh, there are 23,352 wetlands in the state. The district-wise list of wetlands is **annexed**.
- (c) Kolleru Lake covering an area of 90,100 ha in Andhra Pradesh is the only wetland designated as a Ramsar site on 19<sup>th</sup> August 2008.
- (d) to (f) Under the scheme of National Plan for Conservation of Aquatic Ecosystems (NPCA), MoEF&CC has provided financial assistance to the Government of Andhra Pradesh for conservation and management of Kolleru Lake during 1987 to 2010. So far, an amount of Rs. 249.569 lakhs has been released as central share for various conservation activities, which

include eco-development activities, development of eco-tourism, sanctuary protection, sustainable resource development, livelihood improvement, public awareness and nature education. During the last five years, no grant has been released to the Government of Andhra Pradesh under NPCA due to non-receipt of Integrated Management Plans (IMPs) from the State. Under the NPCA scheme, MoEF & CC has since inception provided financial assistance to the tune of Rs. 1138.90 crores as central share to the States/UTs for 168 wetlands across the country. Out of these, 131 projects for Rs. 1028.27 crore stand completed while works of 37 projects for Rs. 110.63 crore are under progress.

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**Annexure**

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No. 26 to be answered on Monday, the 25<sup>th</sup> November 2024 on ‘National Plan for Conservation of Aquatic Ecosystems (NPCA)’**

The details of the district-wise number of wetlands in the state of Andhra Pradesh:

<b>S. No.</b>	<b>District Name (Andhra Pradesh)</b>	<b>Number of Wetlands</b>
1	ANNAMAYYA	1438
2	TIRUPATI	2064
3	CHITTOOR	2217
4	ANANTHAPURAMU	445
5	SRI SATYA SAI	1349
6	VISAKHAPATNAM	250
7	VIZIANAGARAM	2263
8	SRIKAKULAM	1595
9	PARVATHIPURAM MANYAM	476
10	ANAKAPALLI	992
11	ALLURI SITHARAMA RAJU	197
12	KURNOOL	333
13	YSR KADAPA	571
14	NANDYAL	516
15	BAPATLA	597
16	PALNADU	460
17	PRAKASAM	992
18	GUNTUR	335
19	SRI POTTI SRIRAMULU NELLORE	1616
20	EAST GODAVARI	512
21	ELURU	1062
22	KAKINADA	759
23	KONASEEMA	458
24	KRISHNA	706
25	NTR	356
26	WEST GODAVARI	793
<b>Grand Total</b>		<b>23352</b>